

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The case of the explosion near the Assam Secretariat is under investigation. Until this is completed, it will not be possible to come to any conclusions nor would it be desirable in the interest of the investigation to disclose the evidence collected so far.

PURCHASE OF SHIPS FROM BULGARIA

1398. SHRI SHIVA CHANDRA JHA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the Government of India have entered into an agreement with the Government of Bulgaria for buying ships from her;

(b) if so, the terms of agreement and how many ships are planned to be bought and for how long; and

(c) when India would be self-dependent in the requirement of the ships both for commercial and military use?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) No, Sir.

(b) Does not arise.

(c) Though steps are being taken to improve the productivity of the existing shipyard at Visakhapatnam and set up a new one at Cochin, it is not possible to indicate when self-sufficiency will be attained in shipbuilding as that will depend upon what further steps are taken to expand shipbuilding capacity in the country and what progress we make in the indigenous manufacture of marine equipment.

AMERICAN TOURISTS CALLED 'HIPPIES'

1399. SHRI SHIVA CHANDRA JHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of European or American tourists, called Hippias (or Hobots), who are in India at present;

(b) under what visas they are in India and how much foreign exchange India is earning thereby in a year;

(c) whether there has been any case of these Hippias being engaged in smuggling Indian "Charas" Drug or working as the secret agents of the American C.I.A.; and

(d) if so, the action taken by Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Government have no information about the number of so-called 'Hippias' in India at present.

(b) In view of (a) above, it is not possible to estimate the foreign exchange earnings.

(c) and (d). No information is available to connect the so-called "Hippias" with smuggling of drugs or with C.I.A. activities.

DAMAGE TO AJANTA PAINTING

1400. SHRI MANIBHAI J. PATEL : Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 213 on the 24th May, 1967 and state :

(a) whether the enquiries regarding damage to a Painting at Ajanta have been completed and the responsibility fixed;

(b) if so, the details of the findings; and

(c) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) to (c). The matter is still under investigation. As soon as the enquiry is over, action will be taken against the persons found guilty.

AGRICULTURE-BIASED EDUCATION

1401. SHRI MANIBHAI J. PATEL : Will the Minister of EDUCATION be pleased to refer to the reply given to Starred Question No. 58 on the 24th May, 1967 and state :

(a) whether the recommendations of the Education Commission regarding Agriculture-biased Education have since been examined by the Government; and

(b) if so, the recommendations which have been accepted?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The matter is still under consideration of the Government.

पिछड़े वर्ग

1402. श्री राम सेवक यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1964-65 और 1965-66 में कितने (1) हरिजन आदिवासी तथा अन्य पिछड़े वर्गों के लोगों, और (2) स्वर्ण हिन्दुओं ने अलग-अलग केन्द्रीय सरकार के प्रथम तथा द्वितीय श्रेणी के राजपत्रित पदों के लिये परीक्षाएं दीं;

(ख) उन परीक्षाओं में कितने व्यक्ति (वर्ग-वार) पास हुए; और

(ग) कितने व्यक्तियों को वर्ग-वार साक्षात्कार के लिये बुलाया गया ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) : (क) से (ग). न तो सरकार और न संघ लोक सेवा आयोग ही, आयोग द्वारा ली जाने वाली परीक्षाओं में बैठने वाले हरिजनों, आदिवासियों तथा पिछड़े वर्गों के लोगों और स्वर्ण हिन्दुओं के अलग-अलग आंकड़े तैयार करते हैं। हां, आयोग द्वारा ली जाने वाली परीक्षाओं में बैठने वाले अनुसूचित जातियों और अनुसूचित आदिम जातियों के उम्मीदवारों तथा अन्य लोगों की संख्या के बारे में आंकड़े तैयार किये जाते हैं।

एक विवरण सदन के सभा पटल पर रखा गया है जिसमें संघ लोक सेवा आयोग द्वारा 1964-65 और 1965-66 में ली गई विभिन्न परीक्षाओं में शामिल होने वाले उम्मीदवारों की कुल संख्या, उनमें से अनुसूचित जातियों एवं अनुसूचित आदिम जातियों से सम्बन्धित उम्मीदवारों की संख्या, आयोग द्वारा साक्षात्कारित उम्मीदवारों की संख्या उनमें से अनुसूचित जातियों एवं अनुसूचित आदिम जातियों के उम्मीदवारों

की संख्या; परीक्षा के आधार पर उत्तीर्ण घोषित किये जाकर आयोग द्वारा नियुक्ति के लिये अभिसंसित उम्मीदवारों की संख्या और उनमें से अनुसूचित जातियों तथा अनुसूचित आदिम जातियों से सम्बन्धित उम्मीदवारों की संख्या बताई गई है। [पुस्तकालय में रखा गया। देखिय संख्या एल० टी०-1674/67]।

INDIAN AIRLINES CORPORATION

1403. SHRI GEORGE FERNANDES : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of passengers who were carried as "Commercially Important Persons" by the Indian Airlines Corporation during the past three years, year-wise;

(b) the names of the passengers who were carried in C.I.P. category during the past twelve months, number of trips made by these C.I.P. passengers and the origin and destination of these trips;

(c) the rules governing the designation of any persons as a "Commercially Important Person"; and

(d) the total amount of money the I.A.C. would have realised during the last three years in fares, if the C.I.Ps. were required to pay their fare ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) : (a) to (d). There is no such category as "Commercially Important Persons" recognised by the I.A.C. Free/concessional passages are, however, granted to individuals/institutions for sales promotion, publicity and public relations purposes, etc. The number of such passages issued during the last three years and their money value are given below :—

Year	No. of free/ concessional passages issued	Money value
1964-65	78	Rs. 35,755.00
1965-66	46	Rs. 27,299.00
1966-67	95	Rs. 46,986.00